LXXVIII. Annexure No. 39.] Another statement showing the retail prices of -elected building materials LIS on 31-12-70 and 16-11-71 in Delhi and giving reason foi *s* in the prices, if any, is also ai tached. *[See* Appendix LXXVIII. Annexure M i. 40], Tfie prices of building materials arc collected by the Delhi Administration at the end of every quarter and a; such the prices for the quarter ending 31-12-70 have been quoted.

(c) The Government is taking immediate steps to relieve shortages and all requisite steps to maintain price stability some of which are us given below: -

- li) increase in production- agricultural and industrial—to meet tlie demand:
- (iii) fixation of prices, statutorily or informally:
- liii) organisation of public distributive system for essential commodities like foodgrains and milk:

(iv) fair distribution of essential commodities through regulatory con-trols under the Essential Commodities Act. 1955: and (v) availability of essential commodities through cooperative channels.

## REFUSA1 HY THE EMPLOYEES OI ENGINEERING DEPARTMENT NOT ACCEPT THEIR PAY

639. SHRI GANESH! LAI CHAU-DHARY: Will the Minister of COM-MUNICATIONS संचार मंत्रो be pleased to state:

(al whether il is a fact that the telecommunications engineers had decided not to accept their pay packets on November 1st. 1971 as a protest;

(b) if sn. whal arc their grievances: an I

(c) the action taken by Government in (his regard'.'

THE MINISTER OF COMMUNICA-TIONS'संचार मंत्रों। SHR I H. N. BAHU-GUNA): (a) The Engineering Supervisors who arc in the non-gazetted cadre did not accept their pay on 1st November. 1971. All other engineers received their pay.

liej demand overtime allowance for extra duty and better pay scales.

tc) These officials are call-dut} supervisory staff and have no fixed duly hours al present-The question of giving them fixed duties and grant of overtime allowance is. however under consideration of the department. As regards the revision of their pav scales, it will be considered after ihe recommendations of the Third Pay Commission are known.

## FAMILY PLANNING PUBLICITY

640. SHRi SUHR1D MULLICK. CHOU-DHURY: Will the Minister of INFOR-MATION AND BROADCASTING/ ^rm ark SRTTT \*reft °e pleased to state:

:i whelher it is a faci that the two fficers of Pre-- Information Bureau were sent recently to U.S.A. for advanced train ing in Family Planning Publicity: and

(b) if so, the reasons therefor'.<sup>1</sup>

THE DEPUTY MINISTER IN THE MINISTRY OI INFORMATION AND BROADCASTING/ स्वता कोर प्रसारण मंत्राखय में उप मंत्री (SHRI DHA-RAM BIR SINHA): (a) Yes. Sir. They were sent to attend a workshop in June-August, 1970.

'h| To give them realistic experience in the planning, production and execution of Family Planning publicity programmes.

## AGREEMENT WITH TATA GROUP COMPANY

641. SHRI SUHRID MULLICK CHOU-DHURY: Will the PRIME MINISTER/ प्रधान मंत्री be pleased to state:

(a) whetiier it is a fact that Government have recently allowed a Tata Group Company to import expensive Data Pro-cessing Systems on promise of export of Computers software: